

DA 83/96

1
12.2.96

Hon'ble. Shri K.D. Saha, Member (A)

CM

Adjourned to 27.3.96 for admission.

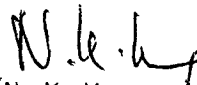

(K.D. Saha)
Member (A)

Counsel for the applicant: Mr M.K. Ambastha.

2
27.3.96

CM

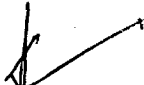
This is Division Bench matter without any urgency. This may be put up before the Division Bench as and when the same is constituted.

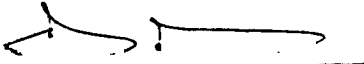

(N.K. Verma)
Member (A)

3./ 7.10.96. Shri M.K. Ambastha, the counsel for the applicant.

On the request made by the learned counsel for the applicant, the case is adjourned to be listed on 13.11.96 for hearing on admission.

/CBS/


(D. Purkayastha)
Member (J)


(K.D. Saha)
Member (A)

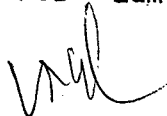
DA-83/96

4

13.11.96

CM

Adjourned to 10.12.96 for admission.


(V.N. Mehrotra)
Vice-Chairman

5/10.12.96

Adjourned to 14.01.1997 for admission.

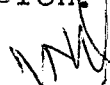
SKJ


(D. Purkayastha)
Member (A)

6/14.01.97

List on 14.02.1997 for ~~hear~~ admission.

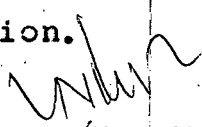
SKJ


(V.N. Mehrotra)
Vice-Chairman

7/14.02.97

List on 22.04.1997 for admission.

SKJ

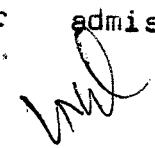

(V.N. Mehrotra)
Vice-Chairman

8

22.4.97

CM

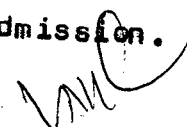
List on 2.7.97 for admission.


(V.N. Mehrotra)
Vice-Chairman

9/2.7.97

List on 25.8.97 for admission.

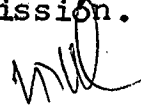
SKS


(V.N. Mehrotra)
Vice-Chairman

10/26.8.97

List on 24.10.97 for admission.

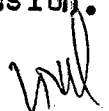
SKS


(V.N.Mehrotra)
Vice-Chairman

11
24.10.97

CM

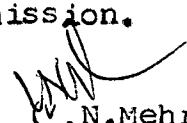
List on 5.1998 for admission.


(V. N. Mehrotra)
Vice-Chairman

12/05.01.98

List on 06.03.1998 for admission.

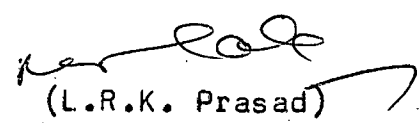
SKJ


(V.N.Mehrotra)
Vice-Chairman

13./ 6.3.98.

None for the applicant. List it on 28.5.98
for admission.

/CBS/

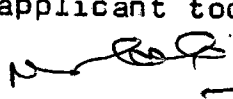

(L.R.K. Prasad)
Member (A)

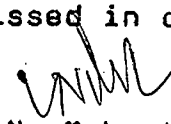

(V.N. Mehrotra)
Vice-chairman

14./ 28.5.98.

None for the applicant. Nobody appears on behalf
of the applicant today also. The OA is dismissed in default.

/CBS/


(L.R.K. Prasad)
Member (A)


(V.N. Mehrotra)
Vice-chairman